

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1329
ANSWERED ON 27.07.2023

SOLAR ENERGY BASED POWER SUPPLY

1329. SHRIMATI RANJEETA KOLI
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Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the total share of solar energy based power supply in total power generation of the country;
- (b) whether steps are being taken to increase solar energy based power generation and if so, the details thereof;
- (c) whether the Government proposes to take land of farmers lying vacant due to shortage of water on rent to establish solar energy projects and if so, the details thereof;
- (d) whether the Government also proposes any scheme to establish solar energy plants in Sikar and other districts;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the time by which the said projects are likely to be established?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a) In 2022-23, the solar energy-based generation was 1,02,014.24 MU, out of total power generation of 16,24,465.10 MU in the country, including power imported from Bhutan.
- (b) The Government have taken several steps to promote renewable energy, including solar energy, in the country. The details of major steps taken are given at **Annexure-I**.
- (c) Solar projects are developed largely through private investments and land acquisition is undertaken by the respective project developers. Land is under the purview of respective State Governments; and they are required to remove the hurdles in land acquisition.

In addition, solar energy projects are also set up by the farmers, group of farmers, etc. primarily on barren/fallow land, under the Component 'A' & 'C' of the PM KUSUM scheme.

Under the PM-KUSUM scheme the lease rates of the land to be taken from the farmers are not specified. However, the scheme guidelines amended on 12.07.2023 allow States to announce land lease rates for Component 'C' of the scheme.

(d)to(f) The Government is implementing various schemes for establishing solar energy plants in the country, including Sikar and other districts of Rajasthan. The details of major operational schemes are given at **Annexure-II**. Different timelines for implementation are prescribed in various components of each scheme. Standard Bidding Guidelines for Solar Power Projects provide a provision for implementation of projects up to 18 months.

**ANNEXURE-I REFERRED TO IN REPLY TO PART (b) OF LOK SABHA
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**MAJOR STEPEs TAKEN TO PROMOTE RENEWABLE ENERGY INCLUDING
SOLAR ENERGY IN THE COUNTRY**

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- National Green Hydrogen Mission launched with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.

**ANNEXURE-II REFERRED TO IN REPLY TO PART (d) to (f) OF LOK SABHA
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**DETAILS OF MAJOR OPERATIONAL SCHEMES TO PROMOTE SOLAR ENERGY
IN THE COUNTRY**

1. Solar Park Scheme for setting up of at least 50 Solar Parks targeting 40,000 MW of solar power projects.
2. Scheme for setting up 12,000 MW of Grid-Connected Solar PV Power Projects by the Government producers with Viability Gap Funding (VGF).
3. Installation of Grid-Connected Solar Rooftop Power Plants.
4. Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM).
5. Production-linked incentive scheme under “National Programme on high efficiency Solar PV Modules.”
6. Green Energy Corridor Scheme for Intra-State Transmission System.